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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

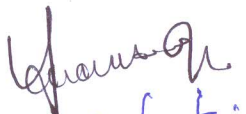
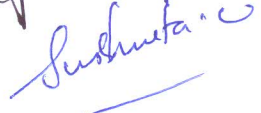

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/177/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others
NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others
UNDER SECTION : 397/398,

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|----------------------|------------------------------------|---|
| VIJAYA PRASHANTH. S. | Counsel for petitioner. |  |
| Sushmita Udayasankar | Counsel for Respondent R2 - R11 |  |
| S. P. Muralikrishnan | Counsel for respondent R1 & R12 |  |

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioner present. Shri S P Muralikrishnan, counsel for R1 & R12 and Ms Sushmita Udaysankar, counsel for R2 to R11 are present. Counsel for petitioner sought time for submitting final arguments. Put up on **13.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)